

<b>Name of the Corporate Debtor</b>	Indian Steel Corporation Limited	<b>Date of commencement of CIRP</b>	06-10-2021	<b>List of creditors as</b>	15-11-2021
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**List of Operational creditors (Government Dues)**

Sl No	Details of claimant		Details of Claim received		Details of claims admitted				Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims under verification	Amount of Claims not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Whether Related Party?	% Voting Share in CoC, if applicable					
1	State Tax office, Gandhidham	Gujarat	22-10-2021	1,07,11,93,714	-	-	No	-	1,05,37,76,347	-	1,70,90,541	3,26,826	-

-rounded off to the nearest decimal place

As per information available with the RP, the company is in appeal over demand (CST and VAT) raised for Assessment period 2011-12 before Gujarat Value added Tax Appellate Tribunal (GVAT) for which date of hearing is not yet fixed. For assessment period 2015-16(VAT) and 2016-17 (VAT), the company is in appeal before Joint Commissioner, Commercial Tax and a stay has been granted by the learned Joint Commissioner until 31.01.2022. The matter being under adjudication, the claim has been categorised as contingent.